



**Central Administrative Tribunal
Principal Bench**

OA No. 78/2015

New Delhi, this the 4th day of February, 2020

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Preeti Khatri
Age – 29 years (Unemployed)
W/o Vikas Khatri
R/o RZ-32, Phase-III, Prem Nagar, Najafgarh, New Delhi – 110043.

...Applicant
(None)

Versus

1. Government of NCT of Delhi
Delhi Secretariat
Through its Chief Secretary
2. Delhi Subordinate Services Selection Board
FC-18, Institutional Area, Karkardooma, Delhi-110302.

..... Respondents
(By Advocate : Mr. Amit Anand)

ORDER (ORAL)

Mr. S.N. Terdal :

Today, when the matter is taken up for consideration, there is no appearance on behalf of the applicant. It is noticed that the applicant was not present on 11.05.2018, 20.08.2018, 08.02.2019, 16.05.2019 and 09.01.2020 also. It appears that the applicant has lost interest in pursuing this OA. Accordingly, the OA is dismissed for non-prosecution.

**(Mohd. Jamshed)
Member (A)**

'anjali'

**(S.N. Terdal)
Member (J)**